

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JULY-2014

DATE OF HEARING 07.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	722643/05	Opp. No. AMD-117386	M/s. Water Bushnell Private Ltd., Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad.	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	791974/05	Opp. No. AMD-170798	M/s. Indchemie Health Specialities Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad.	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 08.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635271/07	Opp. No. AMD-214394	M/s. Laxmi Oil Pumps & Systems Pvt. Ltd., Solapur / M/s. International Trade Marks Bureau, Mumbai V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

			M/s. Creation Textiles, Ahmedabad / Mr. Manoj G. Menda, Mumbai			
2.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Bimal R. Jani, Advocate, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 09.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	522213/17	Opp. No. AMD-50747	M/s. Phoenix Overseas Ltd., New Delhi V/S M/s. Jagjivan Enchem Udyog Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	855288/32	Opp. No. AMD-205512	M/s. Lall & Sethi, New Delhi V/S M/s. Yash Beverages, Navsari / M/s. M. P. Mirchandani, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 10.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	825490/12	Opp. No. AMD-247983	M/s. Nitesh Cycles, Ludhiana / M/s. Mahtta & Co., Ludhiana	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Milap Zarda Udyog, Rajsamand / M/s. K. C. Patel & Co., Ahmedabad			
2.	600023/07	Opp. No. AMD-202091	M/s. Sharda Foundry & Engineering Works, Batala / M/s. S. Handa & Co., Batala V/S Mr. Shadi Lal Gupta, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635382/25	Opp. No. AMD-192341	M/s. K & S Partners, New Delhi V/S M/s. Apoorva Suryakant Khandhar, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
2.	594874/19	Opp. No. AMD-161530	M/s. Ratilal Kalyanjibhai Patel, Ahmedabad / M/s. Tradesafe, Jamnagar V/S M/s. Rajesh Lime Suppliers, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing On I. P.

DATE OF HEARING 15.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772970/17	Opp. No. AMD-226182	M/s. Rohtas Goel, New Delhi / M/s. Taj Trade Mark Agency, Agra V/S M/s. Shree Omexy Time Industries Pvt. Ltd., Morbi / M/s. S. Majumdar & Co., Kolkata	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Maheshwari Industries Pvt. Ltd., Sri Ganganagar / M/s. Taj Trade Mark Agency, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1619434/03	Opp. No. AMD-747096	M/s. Taj Trade Mark Pvt. Ltd., Agra	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 16.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721491/05	Opp. No. AMD-196618	M/s. Colinz Laboratories Limited, Mumbai / M/s. R. K. Dewan & Company, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Gandhinagar / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	559897/03	Opp. No. AMD-189604	M/s. Dev & Dev Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
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DATE OF HEARING 17.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	895351/05	Opp. No. AMD-131395	Dr. Reddy's Laboratories Limited, Hyderabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	653764/24	Opp. No. AMD-108603	M/s. Bansi Sarees, Surat / M/s. Superfastaction Registration Service, Surat V/S M/s. Bansi Art & Print Pvt. Ltd., Surat / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition

DATE OF HEARING 21.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	833091/16	Opp. No. AMD-197876	M/s. L. Bahadur Chand Munjal Foundation, Ludhiana / M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Better Career Management, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	616256/25	Opp. No. AMD-209137	M/s. Qmax Synthetics Private Limited, Mumbai / M/s. Jasani & Company, Rajkot V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Qmax Appeals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad			
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DATE OF HEARING 22.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772527/24	Opp. No. AMD-241725	M/s. General Exports & Credit Limited, New Delhi V/S M/s. Arvind Polycot Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	732775/05	Opp. No. AMD-199089	Mr. Ravji Vipul Bhagat, Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	667138/05	Opp. No. AMD-203122	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 24.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1802130/31	Opp. No. AMD-782183	S. A. Bhatt, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
2.	859147/03	Opp. No. AMD-258833	M/s. Sachdeva & Sons, Amritsar / M/s. Arora Registration Service, Amritsar V/S M/s. Shree Ayu Pharma, Gandhinagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	882165/07	Opp. No. AMD-190763	M/s. Jitendra Industries, Pali-Marwar / Mr. G. D. Bansal, Jaipur V/S M/s. Ashish Industries, Jalore / M/s. Agrawal & Company, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	625948/29	Opp. No. AMD-189868	M/s. Shyam Sunder Industries Pvt. Ltd., Hisar / Mr. Arjun Malhotra, Hisar V/S M/s. Assam Edible Oils Ltd., Newai / Mr. G. D. Bansal, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 30.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji Thakkar, Nasik / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Annapurna Udyog Bhandar, Ahmedabad / Shri Manav A. Mehta, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 31.07.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	791973/05	Opp. No. AMD-174955	M/s. Aristo Pharmaceuticals Limited, Mumbai V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhayay Ahmedabad			
2.	687886/09	Opp. No. AMD-200537	M/s. Rave Technologies (India) Pvt. Ltd., Mumbai V/S M/s. Ajanta India Ltd., Morbi.	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
